

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

11. C.P. (IB)-1787 (MB/2017)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **14.05.2018**

NAME OF THE PARTIES: Geodata India Pvt. Ltd.

v/s.

Pratibha Industries Ltd.

SECTION OF THE COMPANIES ACT: I&B Code 2016

Order

The Counsel for the both sides present. The Counsel for the Applicant filed the rejoinder to the reply across the Bench. The Counsel for the Respondent seeks time to go through the Rejoinder and argue the matter. Time granted.

List this matter on 12.06.2018 for hearing.

Sd/-

V. NALLASENAPATHY
Member (Technical)
14.05.2018

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)